


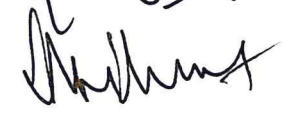
**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER :**  
**PETITION NUMBER : TCP/324/ (IB)/2017**  
**NAME OF THE PETITIONER(S) : SANMAC MOTOR FINANCE LTD**  
**NAME OF THE RESPONDENT(S) : RAVISHANKAR INDUSTRIES PVT LTD**  
**UNDER SECTION : 433 ( e)(f)**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	P. NEELAKANTAN	ADVOCATE FOR PETITIONER	
2.	R. HARISHANKAR	ADVOCATE FOR RESPONDENT	

**ORDER**

Counsel representing both the parties are present. Counsel for petitioner submitted that the Hon'ble High Court of Madras has appointed an Official Liquidator in another case, viz., CP 54/2012 wherein the respondent is a party and placed a copy of the said order. The petitioner is directed to approach the Official Liquidator to make his submissions. The Registry is directed to return the file to the Registry of the High Court of Madras.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)